





INCOME-TAX APPELLATE TRIBUNAL, PUNE (Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 10.11.2025 to 14.11.2025.

BENCH	Court Room No.	Hon'ble Vice President / Members	
В	No.1	(<u>On 10.11.2025 to 12.11.2025)</u> Shri R K Panda, VP & Ms. Astha Chandra, J.M	
A	No. 2	(On 10.11.2025 to 13.11.2025) Shri Manish Borad, A.M & Shri Vinay Bhamore, J.M	
В	No.3	(On 13.11.2025) Ms Astha Chandra, J.M & Dr. Dipak P Ripote, A.M	
C & SMC	No.3	(On 10.11.2025 to 12.11.2025) Dr Dipak P Ripote, A.M & First available J.M	
C & SMC	No.3	(On 13.11.2025) Ms Astha Chandra, J.M & Dr Dipak P Ripote, A.M	

Note: 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in.

- c. pune.cit.itat1@incometax.gov.in

 The virtual hearing of cases, for which prior requests are made, wi
- 2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.
- > 01 Part-Heard case fixed before Bench-B before Dr Dipak P Ripote, Hon'ble J.M & Shri Vinay Bhamore, Hon'ble J.M on 04.11.2025(Tuesday).
- Shri R.K.Panda, Hon'ble V.P will be on tour ITAT, Raipur w.e.f 13.11.2025 to 14.11.2025.
- > 02 Part-Heard cases fixed before Bench-A ,before Shri R.K.Panda, Hon'ble V.P & Ms Astha Chandra, Hon'ble J.M on 11.11.2025.
- > 03 Part-Heard cases fixed before Bench- B ,before Shri Manish Borad, Hon'ble A.M & Shri Vinay Bhamore, Hon'ble J.M on 11.11.2025.
- > 03 consolidation application hearing cases fixed before Bench-b, before Shri R.K.Panda, Hon'ble V.P & Ms Astha Chandra, Hon'ble J.M on 12.11.2025.
- O2 part- Heard cases fixed before Bench-A, before Shri Manish Borad, hon'ble A.M & Ms Astha Chandra, Hon'ble J.M, on 12.11.2025.
- > 01 Part-Heard case fixed before Bench-B, before Dr Dipak P Ripote, Hon'ble A.M & Shri Vinay Bhamore, Hon'ble J.M on 13.11.2025.
- Shri R.K.Panda, Hon'ble V.P will be on tour ITAT, Raipur, w.e.f 13.11.2025 to 14.11.2025.

Sd/ (R.K.Panda) Vice-President

Annexure

आयकर अपीलीय अधिकरण, पुणे

a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software:

For the appeals fixed for hearing between 10.11.2025 to 14.11.2025.

<u>'A'</u> <u>Bench</u>	Meeting No.	2649 335 0408
	Password	123456
	Time:	10.30

<u>'B'</u> <u>Bench</u>	Meeting No.	2648 744 8438
	Password	123456
	Time:	10.30

<u>"C'</u>	Meeting No.	2649 873 8313
<u>Bench</u>	Password	123456
	Time:	10.30

<u>SMC</u> <u>Bench</u>	Meeting No.	2649 873 8313
	Password	123456
	Time:	10.30

Pune.

Dated: 04.11.2025.

for Assistant Registrar कृते सहायक पंजीकार

By order

दूसरी मंजिल, महाराष्ट्र जीवन प्राधिकरण, सेंट मेरी स्कूल के पास,463, स्टावेली मार्ग, पुणे 4001 411 — 2nd Floor, Maharashtra Jeevan Pradhikaran, Near St. Mary's School, 463, Stavely Road, Pune – 411 001 दूरध्वनी /Phone: 020-29701933/29701448. ई मेल / email: pune.bench@itat.nic.in